

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 6
(IB)-169(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt Ltd Vs Magad Realtors Pvt Ltd	...	Applicant/Petitioner
	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, CIRP

Order delivered on 10.11.2020

Coram:

**SHRI B.S.V. PRAKASH,
HON'BLE ACTG. PRESIDENT**

**SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the RP

Mr. Sanjay Bhatt, Advocate

ORDER

IA-4364/2020

List on 26.11.2020.

Sdl—

**(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT**

Sdl—

**(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

10.11.2020
Ritu Sharma